

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

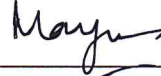
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 159/7/HDB/2020
NAME OF THE COMPANY	GVK Transportation Pvt Ltd
NAME OF THE PETITIONER(S)	Oriental Bank of Commerce
NAME OF THE RESPONDENT(S)	GVK Transportation Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharan Singh	Advocate	9248585914	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mayukha Paricha On behalf of Rubaina Khatoon	Advocate	9849650615	

ORDER

Counsel for Petitioner is present. Ms. Rubaina Khatoon, Advocate filed vakalat for Corporate Debtor and seeks time for filing counter.

Post the matter on 06.04.2021.


Member (T)


Member (J)

Binnu